

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 766-768/2024 in C.A. No. 5247/2016

RAJESH MISHRA

Petitioner(s)

VERSUS

SMT. VEERA RANA

Respondent(s)

IA No. 21450/2025 - EXEMPTION FROM FILING O.T.

IA No. 218844/2024 - EXEMPTION FROM FILING O.T.

Date : 18-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Ms. Kiran Suri, Sr. Adv.  
Mr. Kumar Parimal, Adv.  
Mr. Pankaj Prakash, Adv.  
Mr. Smarhar Singh, AOR

For Respondent(s) Mr. Nachiketa Joshi, A.A.G.  
Ms. Mrinal Gopal Elker, AOR  
Mrs. Aarushi Singh, Adv.  
Ms. Chhavi Khandelwal, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Re-list in the week commencing 07.04.2025.

(BABITA PANDEY)  
AR-CUM-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR